

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In-charge (OIC) Litigation.

GOVERNMENT ORDER NO.:- 13451–JK (LD) of 2024
DATED:- 26 - 07 - 2024

Sanction is hereby accorded to the appointment of Officers of Public Works(R&B) Department as mentioned in annexure to this Government Order as Officer In-charge (OIC) Litigation for the case indicated against each including Contempt Petition, if any, pending before the Hon'ble High Court of Jammu and Kashmir & Ladakh /Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 26.07.2024

No:-LAW-OIC/153/2023

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Administrative Secretary, Public Works(R&B) Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned.
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


26.07.2024
(Jawad Murtaza Khan)
Assistant Legal Remembrancer

Annexure to the Government Order No. 13451-JK(LD) of 2024 dated 26.07.2024.

S No.	Case Title	OIC Name and Designation
1.	WP(C) No. 2450/2023 titled M/s T.B.A. Infrastructure (P) Ltd Vs. UT of J&K and others.	Er. Sunil Kumar Tagotra, Executive Engineer, Division R.S. Pura
2.	WP(C) No. 903/2024 titled Shiv Kumar Versus UT of J&K and Ors.	Er. Neeraj Vaid, Executive Engineer PMGSY Division, Reasi
3.	WP(C) No. 3100/2023 titled M/s Sanjiv Structure Pvt. Ltd Versus UT of J&K and others.	Er. Vikas Behal, Executive Engineer, PWD (R&B) Division Kathua
4.	WP(C) No. 2979/2023 titled Mumtaz Ahmad V/s Union Territory of J&K and Ors.	Mr. Nasir Amin, XEN PMGSY, Division Budgam
5.	WP(C) No. 187/2024 titled Karan Singh & Ors. Versus UT of J&K and Ors.	Mr. Vikas Behal, Executive Engineer, PWD (R&B) Division, Kathua
6.	OA No. 1457/2022 titled Muzaffar Ahmed Wani Versus The Union Territory of J&K and others.	Ms. Namrita Bhan, Under Secretary PWD

